

tion and whether there are any foreign scientists working there?

Mr. Deputy-Speaker: That does not arise out of this.

Shri Tyagi: There is no foreigner.

Shri M. L. Dwivedi: When was the present Adviser appointed and on what pay? Does he continue to get the same pay now?

Shri Tyagi: Dr. D. S. Kothari was appointed in July 1948. He was offered a pay ranging from Rs. 2,000 to Rs. 2,500. But he did not accept this pay. He insisted that he would agree to take only as much as he was drawing in the University, and the University grade is Rs. 1,000 to 1,250. For two years he worked like that and after that he was anxious to go back to the teaching line. He even refused to take this pay and at present he is working in an honorary capacity.

Shri Matthen: May I know, Sir, whether the Ministry of Natural Resources and Scientific Research has anything to do with this organisation? If so, in what form are they represented?

The Prime Minister (Shri Jawaharlal Nehru): This Organisation, as its name implies, works under the Ministry of Defence. But because it deals with scientific matters, it works in the closest co-operation and collaboration with the Ministry of Natural Resources and Scientific Research or rather with the National Physical Laboratory dealing with such matters. In fact they function in the same building.

Shri V. P. Nayar: May I know, Sir, whether any scientists are attached to this Defence Organisation who are capable of analysing the ammunition received from foreign countries, such as the S.T.R.I.M. grenades and if so, whether they are able to find out the actual cost?

Shri Tyagi: They are doing very well. Particularly with regard to S.T.R.I.M. grenades, they have analysed them and have given precious advice to the Department.

Shri M. L. Dwivedi: What is the sanctioned strength of the organisation and what is its present strength?

Shri Jawaharlal Nehru: May I answer this question? I may express my deep satisfaction at the keen interest shown in scientific subjects by hon. Members. But may I suggest that hon. Members who put questions should also have some scientific background, because all their questions reveal a total ignorance of what science is and how science works. Our national laboratories and scientists are first-rate. To ask whether they can do simple analysis seems to me to reveal complete ignorance on the part of the questioner.

Mr. Deputy-Speaker: Next question.

Shri Punnoose: Before we go to the next question, I would like to point out that with regard to the employment of foreign nationals, the hon. Minister gave a list, while the hon. Prime Minister said that no foreigners are employed: which of these is more scientific?

Shri Jawaharlal Nehru: The hon. Minister did not give a list of foreign scientists; he gave a list of the complete staff. There is no single foreigner in the Defence Science Organisation.

Mr. Deputy-Speaker: Hon. Members will follow the questions and answers.

ARMS RECOVERED IN PEPSU

*912. **Prof. D. C. Sharma:** Will the Minister of States be pleased to state:

(a) the number and the names of various arms recovered from the Communists from 1947 to June, 1953 in the State of P.E.P.S.U.; and

(b) whether Government are still recovering arms from the Communists of P.E.P.S.U.?

The Minister of Home Affairs and States (Dr. Katju): (a) A statement containing the required information is placed on the Table of the House. [See Appendix IV, annexure No. 48.]

(b) Yes.

Prof. D. C. Shrama: May I know, Sir, if the Ministry has made any estimate of the arms that are yet to be recovered from these persons?

Dr. Katju: My hon. friend will not expect me to enter into conjectures. If we have not recovered them we have not recovered them.

Shri A. M. Thomas: May I know whether these arms have been recovered as a result of any voluntary confession, or have been recovered from information received from other sources?

Dr. Katju: The statement that has been laid on the Table gives information from 1947 to 1953. I am unable to answer without prior notice as to how many were surrendered and how many were recovered and not surrendered.

लाला अचिन्त राम : क्या माननीय मंत्री जी बतला सकेंगे कि यह जो हथियार मिले हैं उनसे कोई यह भी पता चल सका है कि किस सोर्स से यह हथियार उनके पास आये ?

डा० काटजू : इसका जवाब मैं बगैर दृष्टि के नहीं दे सकता ।

Shri N. M. Lingam: May I know if Government have been able to find out anything about the origin of these arms?

Dr. Katju: My hon. friend perhaps did not understand the question put by the previous hon. Member.

Mr. Deputy-Speaker: The same question has been put in the other language.

Shri Veeraswamy: May I know, Sir, whether there is any other party suspected to be possessing arms and ammunition in PEPUS State?

Dr. Katju: I cannot say. The statement that we have laid on the Table of the House shows the recovery of arms after a great deal of search, confined to the Communists.

श्री अजित सिंह : क्या माननीय मंत्री बतला सकेंगे कि जो हथियार कम्युनिस्ट्स

से रिकवर किये गये हैं क्या उन के पास लाइसेंस के थे या चोरी के थे ?

डा० काटजू : यह तो आप उन से ही पूछिये ।

Shri Punnoose: The statement shows that of the arms recovered, most are country-made weapons. Is it not a fact that in East Punjab from very olden times there used to be private hoarding of arms, and also, that during the communal riots large quantities of arms came to the place and almost every village had got arms?

Dr. Katju: The inference may be two-fold: either the local people have become communists, or outside communists have supplied country-made weapons to the communists party there. It is a matter of inference.

Mr. Deputy-Speaker: We are arguing this matter as to who is responsible.

Shri Punnoose: He has given a misleading reply. The fact is that weapons are usually held in East Punjab villages.

Mr. Deputy-Speaker: The question is how many have been recovered from communists. The simple answer is so many were recovered. How the communists got them, whether by chori or otherwise, do not serve any useful purpose.

Shri V. P. Nayar: May I know whether the recovery of arms has been confined to communists, and also what sort of steps Government took to fix the identity of those persons from whom arms were recovered as communists.

Dr. Katju: The list has been prepared on the basis of credible information. This list is confined to the communist Party. I dare say arms have also been recovered from dacoits, thieves, robbers and others.

Shri Radha Raman: How many communists were prosecuted for unlicensed possession of arms?

Dr. Katju: I require notice.